

State of Mysore for the development of Cottage Industries during 1959-60 has been fully utilised;

(b) if so, the names of industries developed during the same period; and

(c) if not, the reasons therefor?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). The required information is being collected and will be laid on the Table of the House shortly.

12-02 hrs.

MOTIONS FOR ADJOURNMENT

BREAKDOWN OF POWER SUPPLY IN DELHI ON 13-4-1981

Mr Speaker: I have received notice of two or three adjournment motions and also a calling attention notice notice saying:

"Immediate need to discuss the worst power crisis in Delhi due to major break-down in Nangal Power Supply."

It is also said:

"It is feared that the supply may not be restored for a few months if the defect was of a serious nature."

A copy of the Statesman has also been given to me where it is said in bold headlines:

"Power failure affects half of Delhi — Supply from Nangal breaks down—water supply suspension."

What is the position?

Shri Braj Raj Singh (Ferozabad): May I, Sir...

Mr. Speaker: Order, order. If hon. Members have any information other than what they find in the newspapers I will allow them to put a question.

They need not support what is said in the newspapers. Newspapers are available to all. Therefore, if they have not got any independent information, I will call upon the hon. Minister to state what exactly is the present position.

The Deputy Minister of Irrigation and Power (Shri Nathi): Sir, the position is, Delhi is getting 20,000 kw power from Nangal and 60,000 kw is being generated by the Delhi Power Station itself.

Yesterday, at about 7.30 P.M. supplies from Nangal failed all of a sudden. The Delhi Electric Supply Undertaking took it to be a short interruption and, therefore, waited for about ten minutes for restoration of supply. But no news was available as to the reason or the cause of the failure of supply from Nangal.

The supply from Nangal is fed directly in the Civil Line Area, Kingsway, a portion of Karol Bagh, Najafgarh Industrial Area and the South of Delhi. Almost half of the requirements of the Delhi Water and Sewage Board are also met by Nangal supplies. The Delhi Electric Supply Undertaking authorities took immediate steps for the restoration of supply to essential services like hospitals, aerodromes and transmitting stations of A.I.R. Fully supply to the water works was restored at about 12.10 A.M. By 11 P.M. supply to all the areas except Defence Colony was restored by bringing into service the stand-by plant, which the Delhi Station had here. Street-lighting was also switched on at about 10 P.M. Delhi Contonment was immediately switched over to "A" Station and, therefore, the supply was not materially affected in that area.

It is understood that the failure of Nangal supply is due to a breakdown of about a dozen towers about three miles from Karnal towards Delhi on the Nangal-Delhi transmission line, due to a dust storm in that area. Full report of the incident is not yet avail-

[Shri Hathi]

able as the engineers are on site and it has not been possible to get the exact details from them. It is estimated that normal supply conditions can be restored—not after two or three months as is mentioned in the notice of adjournment motions—only after a week or two by construction of a diversion transmission line. In the meantime, the Delhi Electric Supply Undertaking would meet all essential power supply by working upon the stand-by plant which gives them 10,000 kw. It will have to resort to staggering and shedding of loads during peak hours in different colonies for short durations in rotation—may be 10, 20, 30 or 40 minutes at times. The Undertaking hopes to introduce its programme of staggering and shedding of load within a couple of days.

The public and Government offices are being requested to extend their co-operation by keeping their power requirements to the minimum possible. The Delhi Supply Undertaking will see that normal conditions are restored as soon as possible, as soon as the diversion lines are ready.

Shri Hem Barua (Gauhati):
Sir,....

Mr. Speaker: An elaborate statement has been made by the hon. Deputy Minister. Has the hon Member any further information?

Shri Hem Barua: I want one clarification. In view of the assurance given by the hon. Deputy Minister that there would be arrangements made to supply power to areas where the Nangal power supply has failed, and in his statement he also said that power could not be supplied yesterday in the Defence Colony, may I know whether this arrangement would embrace the Defence Colony also? May I also know how long this Nangal Project would take to recuperate from the defect or to make it up?

Mr. Speaker: The hon Minister may note down the points.

Shri S. M. Banerjee (Kanpur): In the newspapers it is also stated—you might have seen it—that there will be no water supply for four hours today. It is stated that water supply will remain suspended today from 11 a. m. to 3 p. m. and that this has been necessitated due to the breakdown in the supply of power to the Wazirabad Pumping Station. Sir,—you will remember better than me—in this House we discussed an adjournment motion, which you were kind enough to admit, about the water supply position in Delhi. I want to know what steps have been taken by the Government to have self-sufficiency in the matter of water supply and also to improve the position of power supply in Delhi. When this question has been engaging the attention—both power supply and water supply—of the Government—it is not only in Delhi even DVC failed in Calcutta.

Mr. Speaker: Order, order. Is this suspension of water supply due to power failure?

Shri Hathi: As I have said in my detailed statement, half of the power required for this water works was given by the Nangal supply. But by 12.10 A.M.—that is, today—that supply has been restored. So, there is no difficulty so far as power supply to this water works is concerned. But the supply will have to be staggered for other areas—for 20 minutes, 30 minutes or even 40 minutes.

श्री ब्रजराज राय (खेती) : पाप कहते हैं कि वाटर वर्क्स को घापने बिजली मरनाई कर दी है। मैं जानना चाहता हूँ कि फिर आज ११ बजे से ३ बजे तक बन्द क्यों बन्द कर दिये गये हैं ?

Shri Braj Raj Singh: May I know whether Government has ensured that the stand-by plant would be able to supply sufficient energy for feeding the areas which were served by the Nangal supply? May I also know why it was that the Government did not

keep vigil to ensure perennial supply from Nangal and this has happened?

Mr. Speaker: The hon. Minister says that it was due to dust-storms.

Shri T. B. Vittal Rao (Khammam): The hon. Minister has stated that the power supply would be augmented by the commissioning of the stand-by. If it is a thermal plant, is there sufficient coal supply for commissioning the stand-by? Or, if it is an oil thermal plant, may I know whether sufficient oil is ensured for it?

Shri Hatbl: So far as the stand-by is concerned, we will be getting 10,000 kw. That we shall be getting only during the peak hours. During the day there is no difficulty. For the peak hour they have sufficient material to run this.

Shri Braj Raj Singh rose—

Mr. Speaker: The hon. Minister has made a detailed statement. He has also stated that the repairs will not take more than two weeks, instead of two or three months, as mentioned in the motion.

Shri Braj Raj Singh: But we must know....

Mr. Speaker: Order, order. After all, it looks as if anything is good enough to bring in an adjournment motion in this House. What can be done here I do not know whether a stage will come when either through yogic research or some other research it will be possible for people to control duststorms from here. It may be possible. Today it is not possible. I am not giving my consent to it. The hon. Minister has assured the House that every step will be taken, and the Government is a responsible government. I have allowed the subject to be brought to the notice of the House because it is a serious matter. The hon. Minister did not try to evade the questions, nor did he justify it. He has given all the facts and said, "I will certainly look into it". The limit

of two weeks is the maximum. As early as possible, he will certainly try to do everything in his power to improve the situation.

Shri Braj Raj Singh: Let him place a statement on the Table about the enquiry which is being conducted by the engineers on the spot.

Mr. Speaker: Every small thing need not be brought up here. I have no space.

12.12 hrs.

PAPERS LAID ON THE TABLE

THE TEA (AMENDMENT) RULES

The Minister of Industries (Shri Manubhai Shah): On behalf of Shri Kanungo, I beg to lay on the Table a copy of each of the following rules under sub-section (3) of Section 49 of the Tea Act, 1953:—

- (i) The Tea (Amendment) Rules, 1961 published in Notification No. GSR 452 dated the 1st April, 1961.
- (ii) The Tea (Second Amendment) Rules, 1961 published in Notification No. GSR 453 dated the 1st April, 1961. [Placed in Library, See No LT-2634/61].

AGREEMENTS BETWEEN MESSRS. HINDUSTAN MACHINE TOOLS LIMITED AND MESSRS. LIMEX OF GERMAN DEMOCRATIC REPUBLIC AND MESSRS. RENAULTS OF FRANCE AND AGREEMENTS BETWEEN THE HEAVY ENGINEERING CORPORATION LIMITED WITH MESSRS. TECHNOEXPORT OF CZECHOSLOVAKIA.

Shri Manubhai Shah: I beg to lay on the Table a copy of each of the following papers:

- (i) Agreement dated the 6th March, 1961 between Messrs. Hindustan Machine Tools Limited, Bangalore and